

A 4

DJ



## THE HIGH COURT OF KERALA

Ernakulam-682031  
 Email: d1section.hc-ker@gov.in  
 Phone: 0484-2562985  
 Fax: 0484 2562451

No: DI-2 /2328/2020

Date: 16.10.2020

271 copy now

### OFFICIAL MEMORANDUM

Sub:- Probate of Will and Letters of Administration of the High Court of Judicature at Allahabad – Reg.

Ref:- 1.Certificate in Testamentary Case No. 44 of 2017 of the High Court of Judicature at Allahabad.  
 2.Certificate in Testamentary Suit No. 03 of 1997 of the High Court of Judicature at Allahabad.

Copies of the certificates referred above are forwarded herewith to the undermentioned Officers and Sections for information and necessary action.

(By Order)

 16.10.2020

Sujatha P. Hari  
 Assistant Registrar

To

All District Judges and Chief Judicial Magistrates.  
 The Joint Registrars (Judicial), High Court.  
 The Deputy Registrars (Judicial) High Court  
 The Assistant Registrars (Judicial) High Court.  
 The Filing Section  
 The MFA Section  
 The Administrative Records Section, High Court.  
 The File/Stock File.

They shall bring the contents of the O.M. to the attention of the officers under them.

Copy Submitted to:  
 The Registrar (Judicial), High Court.

Note: Reply, if any, shall be addressed to the Registrar (Subordinate Judiciary) or can also be sent to fax no. shown above.

55  
0054866



IN THE HIGH COURT OF JUDICATURE AT ALLAHABAD  
TESTAMENTARY AND INTESTATE JURISDICTION  
TESTAMENTARY CASE NO.- 44 OF 2017

In the matter of the Estate of Late Dr. Mrs. L.G. Liddle.....Deceased

Between

Rajnath N. Shukla,

adult son of Late Mr. R.N.A. Shukla,

Resident of 55A/18B/2, Minto Road, Allahabad

.....Petitioner

AND :

Nil 004261

09 SEP 2020 Respondent

DI Section  
Verify and put up  
R(SJ)  
Dated: 22/9/20

I, Sri Ambika Prasad Pal, Deputy Registrar(Original Section) of High Court of Judicature at Allahabad, hereby certify that on the 25<sup>th</sup> day of February, 2019, the High Court of Judicature at Allahabad, granted probate of the will dated 17.10.2017 of Dr. Mrs. L.G. Liddle, widow of Late Mr. S.K.V. Liddle, Late of 5/1 Bank Road, Allahabad (New Lal Ram Narain Road, Allahabad), deceased, who died on 24.10.2017 at Allahabad ,to the petitioner herein namely Rajnath N. Shukla, adult son of Late Mr. R.N.A. Shukla, Resident of 55A/18B/2, Minto Road, Allahabad, as the executor of the said will and that such Probate has effect over all the property of the deceased throughout the Union of India.

Given under my hand and the seal of this Hon'ble Court, vide the order dated 25<sup>th</sup> day of February, 2019.

*Ambika Pd. Pal*  
7-9-2020  
Deputy Registrar  
Original/Company Section  
*Pal* 07-09-2020  
*R.S.* 07/09/2020

CLERKS' SECRETARIAT  
No. R(SJ) Date 18/9/2020  
DR(Lign.) CM  
PRO  
Protocol A  
AFRO/PIO  
Chief Libn  
Adal. R(GA) file  
REGISTRAR GENERAL






Copy to:-

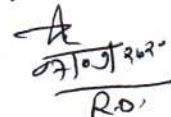
1. The Registrar General, High Court of Madras at Chennai.
2. The Registrar General, High Court of Calcutta at Kolkata.
3. The Registrar General, High Court of Punjab and Haryana at Chandigarh.
4. The Registrar General, High Court of Patna(Bihar) at Patna.
5. The Registrar General, High Court of Orissa at Cuttack.
6. The Registrar General, High Court of Assam at Gauhati.
7. The Registrar General, High Court of Rajasthan at Jodhpur.
8. The Registrar General, High Court of Kerala at Kochi.
9. The Registrar General, High Court of Andhra Pradesh at Hyderabad.
10. The Registrar General, High Court of Gujrat at Sola, Ahmedabad.
11. The Registrar General, High Court of Bombay at Mumbai.
12. The Registrar General, High Court of Madhya Pradesh at Jabalpur.
13. The Registrar General, High Court of Delhi at New Delhi.
14. The Registrar General, High Court of Jammu & Kashmir at Srinagar/Jammu.
15. The Registrar General, High Court of Himachal Pradesh at Shimla.
16. The Registrar General, High Court Bench at Panaji.
17. The Registrar General, High Court of Sikkim at Gangtok.
18. The Registrar General, High Court of Uttaranchal at Nainital.
19. The Registrar General, High Court of Jharkhand at Ranchi.
20. The Registrar General, High Court of Chattisgarh at Bilaspur.
21. The Registrar General, High Court of Manipur at Imphal.
22. The Registrar General, High Court of Meghalaya at Shillong.
23. The Registrar General, High Court of Tripura at Agartala.
24. The Registrar General, High Court of Karnataka at Bengaluru.

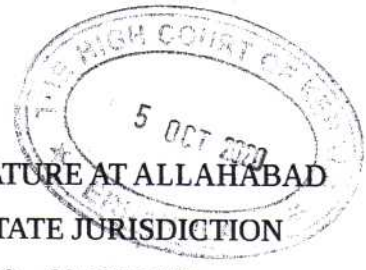


Dombika Pd. Pal

7-9-2020

Deputy Registrar  
Original/ Company Section.
  
07-09-2020

  
R.O.



IN THE HIGH COURT OF JUDICATURE AT ALLAHABAD  
TESTAMENTARY AND INTESTATE JURISDICTION  
TESTAMENTARY SUIT NO.- 03 OF 1997

In the matter of the Goods of Late Mrs. Maude-Godhino.....Deceased

Between

Roman Catholic Diocese of Jhansi,  
Through its president, Bishop of Jhansi,  
Resident of 64, Cantonment, Jhansi

.....Plaintiff

AND :

- 1. A.H. Rodrix, S/O I.L. Rodrix,  
24/1 Civil Lines, Jhansi.
- 2. Hetty Rodrigues, D/O A.H. Rodrigues,  
24/1, Triangle, Civil Lines, Jhansi.

.....Defendant's

004447

29 SEP 2020

I, Sri Ambika Prasad Pal, Deputy Registrar(Original Section) of High Court of Judicature at Allahabad, hereby certify that on the 28<sup>th</sup> day of May, 2018, the High Court of Judicature at Allahabad, granted Letters of Administration with copy of the will dated 25.04.1994 annexed in respect of the properties and credits (as in Schedule-I of suit) of Late. Mrs. Maude Godhino, widow of Late Mr. Tom Godhino, Late of St. Jude's Hospital, Jhansi, deceased, who died on 24.03.1995 at Jhansi, to the Plaintiff herein namely Roman Catholic Diocese of Jhansi through its President Presently(Peter Parapullil), Bishop of Jhansi, Resident of 64, Cantonment, Jhansi, and that such Letters of Administration with copy of the will annexed has effect all the property of the deceased throughout the Union of India.

DR  
Verify and put up  
R(SJ)  
Dated: 26/10/20

Given under my hand and the seal of this Hon'ble Court, vide the order dated 28<sup>th</sup> day of May, 2018.

REGISTRARS' SECRETARIAT

No. .... Date: 5/10/20

R(SJ)       DR(Ltgn.)       CM

R(R&C)       PRO       A

R(J)       Protocol       D

R(A)       AFRO/PIO       G

R(F)       Chief Libn.       E

Addl.R(GA)       File       E

REGISTRAR GENERAL

*Ambika Pd. Pal*  
28-05-2020  
Deputy Registrar  
Original/Company Section  
*[Signature]*  
20.9.2020  
*[Signature]*





Copy to:-

1. The Registrar General, High Court of Madras at Chennai.
2. The Registrar General, High Court of Calcutta at Kolkata.
3. The Registrar General, High Court of Punjab and Haryana at Chandigarh.
4. The Registrar General, High Court of Patna(Bihar) at Patna.
5. The Registrar General, High Court of Orissa at Cuttack.
6. The Registrar General, High Court of Assam at Gauhati.
7. The Registrar General, High Court of Rajasthan at Jodhpur.
8. The Registrar General, High Court of Kerala at Kochi.
9. The Registrar General, High Court of Andhra Pradesh at Hyderabad.
10. The Registrar General, High Court of Gujrat at Sola, Ahmedabad.
11. The Registrar General, High Court of Bombay at Mumbai.
12. The Registrar General, High Court of Madhya Pradesh at Jabalpur.
13. The Registrar General, High Court of Delhi at New Delhi.
14. The Registrar General, High Court of Jammu & Kashmir at Srinagar/Jammu.
15. The Registrar General, High Court of Himachal Pradesh at Shimla.
16. The Registrar General, High Court Bench at Panaji.
17. The Registrar General, High Court of Sikkim at Gangtok.
18. The Registrar General, High Court of Uttaranchal at Nainital.
19. The Registrar General, High Court of Jharkhand at Ranchi.
20. The Registrar General, High Court of Chattisgarh at Bilaspur.
21. The Registrar General, High Court of Manipur at Imphal.
22. The Registrar General, High Court of Meghalaya at Shillong.
23. The Registrar General, High Court of Tripura at Agartala.
24. The Registrar General, High Court of Karnataka at Bengaluru.



*Arundhati Pd. Pal*  
 28-09-2020  
 Deputy Registrar  
 Original/ Company Section  
*Shil*  
 28-9-2020  
 S.O.  
*28/09/2020*  
*28/09/2020*  
 R.V.